

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

46.

CONT.A./14/2023 in CP/46(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES:

Madhukar Sanjeeva Shetty

Vs

Gajalee Coastal Foods Private Limited

SECTION: 213, 241(1), 242(4), 425 OF THE COMPANIES ACT, 2013. Rule 11 of NCLT

**ORDER**

1. None present for the Applicant. Adv. Omsai Dangi i/b Adv. Saurabh Nikalje, Ld. Counsel for the R2 present.
2. By order of the Bench, list this matter on 18.07.2024.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)